

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:5890
ANSWERED ON:04.05.2005
LOW QUALITY COPPER `T`
Satheedevi Smt. P.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government is aware of the health hazards caused due to usage of low quality Copper T supplied through the Primary Health Centres ;
- (b) if so, the details thereof and the steps taken to prevent/withhold supply of such Copper Ts;
- (c) whether the CBI has seized such Copper Ts manufactured by M/s Famy Care India, Mumbai; and
- (d) if so, the steps taken by the Government against the firm?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a) & (b) No such complaint has been received in the Ministry. However, it may be mentioned that specification of Copper-T 380 A are based on International Standards and as prescribed by Bureau of Indian Standards. Quality control is observed both at manufacturing level and at field level through testing laboratories approved by the Drug Controller General (India). Moreover, whenever any complaint is received, the consignment is withdrawn and the complete batch is replaced by standard quality material by the producer concerned.

(c) A Team of officials from CBI, ACB Chennai branch has conducted a surprise check along with Drugs Inspector Central Drugs Standard Control Organization (CDSCO), South Zone Chennai on some complaint and drawn samples of 13 batches with instruction to Government Medical Store Depot (GMSD), Chennai not to dispose off the stock. CDSCO (SZ), Chennai has now furnished the test report of these 13 batches. Out of 13 batches, 8 batches have been declared as not of standard quality for the reasons mainly

(i) failed in sterility test and

(ii) pouches contain foreign particles. 5 batches have been declared as of standard quality.

(d) 1. GMSD Chennai, CDSCO (SZ), Chennai and CBI, ACB Chennai have been requested to give their comments/ recommendations on the issues of disposal of failed batches and release order for approved 5 batches and,

2. To protect Govt. interest, recoveries on this account are being made from M/s Famy Care India , Mumbai,

3. A team is collecting field samples to send them for re-testing to other Government approved laboratories where they were not tested earlier.